

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **07.07.2021** at **10.30 A.M.**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R. SUCHARITHA, MEMBER – JUDICIAL  
SHRI ANIL KUMAR B. MEMBER - TECHNICAL**

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/268/CHE/2021 IN MA/554/2019 IN CP/193/IB/2018  
NAME OF PETITIONER : P Dot G Constructions Pvt Ltd  
NAME OF RESPONDENT : Kadiveti Janardhana Reddy  
SECTION : Sec 60(5) Of IBC 2016 R/w Sec 31 Of IBC

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**ORDER**

The Petitioner is represented by Ld. Counsel Mr. Ravi Rajagopalan and the Respondent is represented by Ld. Counsel Mr S.P. Chokalingam through video conferencing mode.

Ld. Counsel for the Respondent Mr. S.P. Chokalalingam undertakes to file Vakalath on behalf of the Respondent.

List the matter on **11.08.2021** for Vakalath, Counter and for hearing.

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**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

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**(R. SUCHARITHA)**  
MEMBER (JUDICIAL)